GOVERNMENT OF INDIA

MINISTRY OF CULTURE

RAJYA SABHA

UNSTARRED QUESTION NO.1309#

ANSWERED ON 31.07.2025

FINANCIAL ASSISTANCE SCHEME FOR PROMOTION OF ART AND CULTURE

1309#. SHRI ADITYA PRASAD, SHRI SUBHASH BARALA, SMT. MAYA NAROLIYA, SHRI JAGGESH. SHRI RAMESWAR TELI

Will the Minister of CULTURE be pleased to state:

- (a) the number of cultural organisations assisted so far under the Scheme of Financial Assistance for Promotion of Art and Culture, State-wise including Jharkhand;
- (b) whether any reforms are proposed to simplify the eligibility criteria under the scheme, especially for smaller organisations and individual artists;
- (c) if so, the details thereof; and
- (d) the mechanisms in place to ensure timely submission of utilisation of fundscertificates and on-the-spot verification of actual utilisation?

ANSWER

MINISTER FOR CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Ministry of Culture implements a Central Sector Scheme by the name of 'Financial Assistance for Promotion of Art and Culture. This scheme has eight sub-components under which financial assistance is provided directly to eligible cultural organizations working in the field on art and culture across the country including the State of Jharkhand. The brief of these scheme along with the no. of organizations received assistance under the schemes is given at **Annexure-I**.
- (b) No, Sir/Madam.
- (c) Does not arise.
- (d) The utilization of funds is monitored on the basis of submission of Utilization Certificates as per General Financial Rule (GFR) Rule -2017, duly certified by a Chartered Accountant, Bill vouchers and other evidentiary proofs such as photos/videos, completion certificates etc. This apart, there is also provision of on-site physical inspections by the officials of the Ministry to monitor the progress and proper utilization of funds.

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 1309 due for answer on 31.7.2025

FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: This scheme has following sub-components:

i. Financial Assistance to Cultural organizations with National Presence

To promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country, this grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs. 1 crore which can be increased to Rs. 5 crore in exceptional cases.

ii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases.

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. UT of Jammu & Kashmir, UT of Ladakh, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional

v. Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

vi. Financial Assistance for Allied Cultural Activities

The objective of this scheme component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under: - (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs.1.50 crore.

vii. Intangible Cultural Heritage:

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

viii. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs have been organized by Ministry of Culture in the country. During last three years, Rs. 38.67 Cr. has been released under this scheme.

Building Grant including Studio Theatres

Sl. No.	State/UT	2022-23		2023-24		2024-25	
		Nos. of Org.	Amount (in lakhs)	Nos. of Org.	Amount (in lakhs)	Nos. of Org.	Amount (in lakhs)
1.	Andhra Pradesh	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0
3.	Assam	1	5.4	0	0	0	0
4.	Bihar	1	0.6	1	6	0	0
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	1	7.5	0	0	0	0
7.	Delhi	0	0	2	11.2	3	23.25
8.	Gujarat	0	0	0	0	0	0
9.	Haryana	0	0	0	0	0	0
10.	Himachal Pradesh	1	12.79	1	6	2	20
11.	Jammu and Kashmir	0	0	0	0	2	10
12.	Jharkhand	0	0	0	0	0	0
13.	Karnataka	3	26.4	1	25	0	0
14.	Kerala	1	1.4	0	0	0	0
15.	Ladakh (UT)	0	0	0	0	0	0
16.	Madhya Pradesh	1	3	0	0	4	16.86
17.	Maharashtra	0	0	2	8	2	25
18.	Manipur	4	15.98	6	35.23	2	3.88
19.	Meghalaya	0	0	0	0	1	4.5
20.	Mizoram	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	0	0	0	0	2	21.5
23.	Puducherry	0	0	0	0	0	0
24.	Punjab	0	0	1	2	1	0.9
25.	Rajasthan	1	7.5	0	0	0	0
26.	Tamil Nadu	0	0	0	0	0	0
27.	Telangana	1	4.29	0	0	0	0
28.	Tripura	0	0	0	0	0	0
29.	Uttar Pradesh	0	0	0	0	0	0
30.	Uttarakhand	0	0	0	0	0	0
31.	West Bengal	5	34.61	1	15	4	24.2
	TOTAL		119.47	15	108.43	23	150.09

Allied Cultural Activities Scheme

Sl. No.	State/UT	2024-25				
		Nos. of Orgs/State Govt.	Amount (in lakhs)			
1	Gujarat	0	0			
2	Haryana	0	0			
3	Himachal Pradesh	0	0			
4	Jammu and Kashmir (UT)	0	0			
5	Maharashtra	0	0			
6	Uttar Pradesh	2	120			
7	Uttarakhand	0	0			
8	West Bengal	0	0			
	Total	2	120			

National Presence including R.K. Mission Institute of Culture, Kolkata

Sl.	State/UT						
No.		202	2-23	2023-24		2024-25	
		Nos. of	Amount	Nos. of	Amount	Nos. of	Amount
		Orgs.	(in lakhs)	Orgs.	(in lakhs)	Orgs.	(in lakhs)
1.	Andhra Pradesh	1	22.50	1	7.50	0	0.00
2.	Assam	0	0.00	1	22.50	2	22.50
3.	Chandigarh	0	0.00	1	15.00	1	22.50
4.	Delhi	7	241.25	11	276.25	8	103.75
5.	Haryana	0	0.00	0	0.00	1	26.25
6	Jharkhand					1	15.00
7.	Karnataka	1	22.50	0	0.00	1	4.73
8.	Kerala	0	0.00	1	18.75	2	32.50
9.	Maharashtra	0	0.00	1	15.00	1	18.75
10.	Madhya Pradesh	1	0.59	0	0.00	0	0.00
11.	Manipur					1	11.25
12.	Odisha	0	0.00	1	8.75	2	37.50
13.	Puducherry	1	3.75	0	0.00	0	0.00
14.	Rajasthan	1	37.50	1	26.25	2	27.50
15.	Tamil Nadu					1	15.00
16.	Uttar Pradesh	2	93.75	1	22.50	1	7.50
17.	West Bengal (NP)	0	0.00	2	37.50	3	31.25
18.	RK Mission	1	738.56	1	766.50	1	807.00
	Total		1160.4	22	1216.5	28	1182.98

				_	izations under	Scheme	of Financial		
		velopme	ent of Buddhist/		Culture and Art				
Sl.	State/UT	Financial Year							
No.			2022-23	2023-24		2024-25			
		Nos.	Amount (in	Nos.	Amount (in	Nos.	Amount (in		
		of	lakhs)	of	lakhs)	of	lakhs)		
		Orgs.		Orgs.		Orgs.	,		
1	Arunachal	57	518.19	50	392.31	60	416.33		
	Pradesh					_			
2	Andhra Pradesh	2	8	10	9.18	2	7.00		
3	Assam	9	30	15	72.00	6	24.36		
4	Bihar	2	8.5	2	8.50	2	10.48		
5	Chandigarh (UT)	7	49.5	4	40.00	13	102.16		
6	NCT of Delhi	6	44.47	2	9.45	7	44.27		
7	Himachal	78	550.97	31	167.63	36	240.99		
	Pradesh								
8	UT of J& K	6	23.5	4	20.00	4	28.50		
9	UT of Ladakh	45	319.62	44	246.42	6	26.94		
10	Karnataka	33	272.8	11	62.78	20	149.98		
11	Kerala	1	13.5	0	0	0	0		
12	Mizoram	0	0	0	0	0	0		
13	Madhya	5	29	4	30.00	1	5.00		
	Pradesh								
14	Maharashtra	11	38.25	14	41.00	4	13.24		
15	Manipur	2	5.5	3	9.50	1	3.00		
16	Odissa	1	5	2	12.00	2	11.00		
17	Punjab	2	8.5	2	10.00	0	0		
18	Sikkim	0	0	12	89.93	2	24.70		
19	Tripura	7	37.5	7	41.5	17	97.20		
20	Tamil Nadu	0	0	2	10.00	0	0		
21	Telangana	2	22.5	3	30.00	0	0		
22	Uttarakhand	26	252.42	5	35.50	25	253.72		
23	Uttar Pradesh	27	195.28	11	44.15	15	105.62		
24	West Bengal	72	168.00	92	175.51	19	36.00		

Total

401

2601.00

330

1557.36

242

1600.49

The details of funds released to various Organizations under Scheme of Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas.

		202	22-23	202	23-24	2024-25	
Sl. No.	State	No. of cases	Amount (in lakhs)	No. of cases	Amount (in lakhs)	No. of cases	Amount (in lakhs)
1	Arunachal	41	117.95	32	77.00	7	20.01
	Pradesh						
2	Sikkim	4	10.00	3	11.00	0	0
3	Himachal	42	98.52	40	97.50	2	5.99
	Pradesh						
4	UT of Jammu and Kashmir	69	117.02	24	37.52	0	0
5	UT of Ladakh	11	34.00	2	5.50	0	0
6	Uttarakhand	58	91.24	48	64.0	2	3.50
7	Delhi	0	0	0	0	1	1.75
8	Uttar Pradesh	0	0	0	0	0	0
	Total	225	468.73	149	292.52	12	31.25

Cultural Function & Production Grant (CFPG)

	Name of State	2022-23		DELHI+CN	IA 2023-2024	2024-25		
		Nos. of Orgs	Amount (in lakhs)	Nos. of Orgs	Amount(in lakhs)	Nos. of Orgs	Amount (in lakhs)	
1	Andaman &Nickobar	0	0	0	0	0	0	
2	Andra Pradesh	65	62.85	83	80.7	35	66.29	
3	Arunachal Pradesh	0	0	0	0	0	0	
4	Assam	48	96.21	68	114.11	24	34.34	
5	BIHAR	123	203.2	126	161	50	99.34	
6	CHANDIGARH	1	0.5	3	21.69	1	10	
7	CHHATTISGARH	3	5.5	4	7.5	3	6.42	
8	DELHI	167	408.06	204	370.03	90	238.6	
9	GOA	1	0.625	1	1.5	1	0.62	
10	GUJARAT	17	23.4	16	12.34	3	3.59	
11	HARYANA	28	62.59	36	74.72	25	83.98	
12	HIMACHAL PRADESH	8	11	15	25.75	10	11.8	
13	JAMMU AND KASHMIR	52	50.33	49	33.76	22	29.37	
14	Union Territory of Ladhakh	0	0	0	0	0	0	
15	JHARKHAND	11	14.26	7	8	5	8.75	
16	KARNATAKA	218	349.42	221	208.22	160	397.53	
17	KERALA	30	48.38	30	40.27	15	51.13	
18	MADHYA PRADESH	141	264.9	161	155.17	64	148.42	
19	MAHARASHTRA	56	104.12	34	29.64	16	42.13	
20	MANIPUR	162	196.17	237	249.25	83	99	
21	Meghalaya	0	0	0	0	0	0	
22	Mizoram	0	0	0	0	0	0	
23	Nagaland	5	4.62	4	1.35	1	0.25	
24	ODISHA	180	296.88	168	269.71	151	437.26	
25	Pondicherry	0	0	0	0	0	0	
26	PUNJAB	12	23.27	11	22.65	7	17.5	
27	RAJASTHAN	48	81.16	57	46.28	24	44.55	
28	Sikkim	0	0	1	3.75	0	0	
29	TAMIL NADU	15	18.87	11	10.73	10	26	
30	TELANGANA	16	16.87	16	9.61	20	45.13	
31	TRIPURA	16	16.15	23	24.94	6	4.5	
33	UTTARAKHAND	24	28.11	31	21.91	12	19	
32	UTTAR PRADESH	278	343.33	268	244.07	167	330.31	
34	WEST BENGAL	410	544.44	357	206.86	213	360.21	
	Total	2135	3275.21	2242	2455.51	1218	2616.02	